GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4113 ANSWERED ON:18.12.2012 REHABILITATION POLICY FOR NAXALITES Bajirao Shri Patil Padamsinha ;De Dr. Ratna

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating to initiate talks with naxal organisations to abjure violence in the country;

(b) if so, the details thereof;

(c) the details of the surrender cum rehabilitation policy for naxalites being implemented in the country; and

(d) the number of naxals who surrendered after implementation of the said policy during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): The State Governments have from time to time appealed to the Left Wing Extremists, especially the CPI (Maoist), the most violent group, to abjure violence and hold talks on any issue of concern to them. But, no concrete results have emerged so far. The CPI (Maoist) Party believes in overthrowing the present system of Parliamentary democracy through 'Protracted People's War.' The Central Government would welcome talks between the State Governments concerned and the Left Wing Extremists, provided the latter abjure violence and give up their so called armed struggle against the Indian State.

(c) to (d): In order to bring Left Wing Extremists into the mainstream, the States have their own surrender and rehabilitation policies. The Government of India has issued guidelines for surrender-cum-rehabilitation of Left Wing Extremists in the affected States as a model to the States which, inter alia provides for an immediate grant of ` 1.5 lakh, a stipend of ` 2000 for three years, vocational training and incentives for surrender of weapons.

The State-wise details of Left Wing Extremists who have surrendered during the last three years and the current year (up to 10.12.2012) are at Annexure I.